ANNEXURE 7

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024) ; Revised List of creditors as on: 06-06-2025

List of operational creditors (Government Dues)

Details of claim admitted Details of Claim received Amount of % **of** any Amount of Amount of Amount of Voting Whether mutual Remarks, claim not Sl. No. **Details of Claimant** contingent claim under Nature of Amount of Date of receipt Amount claimed share in dues that related if any claim verification admitted claim admitted claim may be setparty ? CoC, if applicable off 1 Assistant Commissioner CGST & CEX, Division - II, Raipur 16-12-2024 19,75,68,347 19,50,62,528 25,05,819.00 NIL NIL ---2 Commissioner of Customs, NS-II, JNSH Nhava Sheva 05-02-2025 2,63,42,627 2,63,42,627 NIL NIL --------TOTAL 22,39,10,974 22,14,05,155 25,05,819.00 --

Note - The claims have been admitted basis the documents submitted by the claimant and the limited information as handed over by the Suspended Board in this matter. The same shall undergo a change basis the additional clarification/ documents/ information made available to the RP.

Amount (In Rs.)